Gap in Purchase and Selling Price of Petroleum Products

4969. SHRI RAJU PARMAR: SHRI BHAGATRAM MANHAR:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the rates of duties/taxes being paid currently on LPG and other petroleum products;
- (b) the prices of petroleum products at which they are being purchased currently and what are the prices at which Government is selling these to the consumers:
- (c) whether there is a big gap in purchase and selling prices of petroleum products; and
- (d) what steps are being taken to reduce the prices of these petroleum products?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) The rates of duties of customs and excise on LPG and other controlled petroleum products are given in the Statement-I (See below). In addition, State Governments levy sales taxes, rates of which are given in Statement-II (See below).

- (b) and (c) The refinery gate prices of controlled petroleum products for the month of May 2000 are given in Statement-III (See below). The ex-storage point prices for consumer as on 1.5.2000 are given in Statement-IV (See below). Currently, kerosene for public distribution, domestic LPG and high speed diesel are being subsidised.
- (d) In the Budget for the year 2000-01, duties of customs have been decreased. However, its impact is not reflected in the selling prices due to high oil prices in the international market.

[11 May, 2000]

RAJYA SABHA

Statement-I

Central Excise Duty (CENVAT duty) and Customs Duty
rates w.e.f. 1.3.2000

Petroleum	Central Excise	(CENVAT)		Customs Duty Basic Addl. Duty		
Products	Duty	Special Addl.				
		Duty		Counter	Vailing	
LPG (Domestic)	8%			10%	8%	
High Speed	16%		Re 1/LTR	25%	16%	
Diesel Oil (HSD)	(Addl. duty)*		Re I/LTR			
Motor Spirit	16%	16%	Re 1 / LTR	25%	16%+16%	
				*Re. 1 / LT	R	
			(Addl. Duty)*			
Kerosene (PDS)	8%		_	(NIL)	8%	
Aviation	16%		_	25%	16%	
Turbine Fuel						
(ATF)						

^{*}The Addl. duty is levied under the Finance Act, 1999-2000

Statement-II
Sales Taxs Rates on Controlled Petroleum Products as on 01.04.2000

SI. No.	Particulars	MS	HSD	SKO	LPG	ATF
				Domestic	Domestic	Domestic
1.	MAHARASHTRA	27.00	30.00	4.00	8.00	25.00
	MUMBAI, THANE &	28.00	33.00	4.00	8.00	25.00
	NAVI MUMBAI					
2	GUJARAT	20.00	18.00	0.00	14.00	23.00
3.	MADHYA PRADESH	25.00	25.00	2.00	12.00	20.00
4.	GOA	20.00	18.00	NIL	NIL	20.00
5.	ANDHRA PRADESH	30.55	19.33	8.00	16.00	30.55
6.	TAMIL NADU	24.00	18.00	4.00	8.00	24.00
7.	KERALA	23.00	20.00	8.00	12.00	30.00
8.	KARTNATAKA	22.00	15.50	4.00	10.00	22.00
9.	BIHAR	16.00	15.00	6.00	9.00	25.00

SI. No.	Particulars	MS	HSD	SKO	LPG	ATF
				Domestic	Domestic	Domestic
10.	W. BENGAL	20.00	12.55	4.55	17.00	25.00
11.	UTTAR PRADESH	20.00	20.00	10.00	10.00	20.00
12.	DELHI	20.00	12.00	4.00	8.00	20.00
13.	HIMACHAL PRADESH	10.00	8.00	8.00	8.00	10.00
14.	JAMMU & KASHMIR	20.00	12.00	4.00	12.00	NIL
15.	PUNJAB	20.00	8.00	20.00	10.00	8.00
16.	RAJASTHAN	22.00	16.00	8.00	12.00	22.00
17.	HARYANA	20.00	10.00	10.00	10.00	20.00
18.	ORISSA	20.00	18.00	0.00	12.00	20.00
19.	ASSAM	20.00	12.00	4.00	12.00	20.00
20.	MANIPUR	15.00	7.00	3.00	7.00	10.00
21.	NAGALAND	8.00	3.25	1.15	8.00	15.00
22.	CHANDIGARH	5.00	5.00	NIL	5.00	5.00

Note: For Karnataka the Rates Given are Provisional as the Notification is not yet published.

Note: There is a Tax Rebate of Rs. 17/Kl on MS Sales in West Bengal.

Statement-III

Refinery Gate Prices
(Tariff Adjusted Import Parity Prices for May 2000)

MS-AKI-84 8079.49

MS-AKI-84 (0.05% Sulphur) 8137.67

HSD 9307.82

HSD (0.05% Sulphur) 9690.78

SKO 7594.33

LPG 14980.91

9482.09

ATF

RAJYA SABHA

Statement-IV Ex-Storage point price as on 01.05.2000

	(Rs./SU)	
MS-AKI-84	15399.01	
MS-AKI-84 (0.05% Sulphur)	15479.01	
HSD	9634.60	
HSD (0.05% Sulphur)	10034.17	
SKO (Domestic)	4501.40	
LPG (Packed Domestic)	10845.55	
ATF (Other than inttl. Airlines)	12759.32	

Note: Ex-storage point prices are exclusive of duty freight & local levies

New petrol pumps in Uttar Pradesh

4970. PROF. M. M. AGARWAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of new petrol pumps allotted in the State of Uttar Pradesh during last three years and proposed to be set up during the years 2000-2001 and 2001-2002, district-wise/location-wise;
 - (b) the details of criteria and norms fixed by Government in this regard;
 - (c) the effective measures being taken by Government in this direction;
- (d) the details of places for which advertisements have been given in the various news papers, location- wise; and
- (e) the time by which LPG/Petrol/Diesel agencies are likely to be provided at the above places?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) to (c) As per the existing policy, dealership/distributorships are set up at different locations meeting Oil Industry viability norms. Locations found economically viable are included in the Marketing Plan and advertised by the Oil Companies from time to time for selection of dealers/distributors through the Dealer Selection Boards.